

**GOVERNMENT OF INDIA
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES (Divyangjan)
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT**

LOK SABHA

**UNSTARRED QUESTION NO. 2078
TO BE ANSWERED ON 29.11.2016**

Shelter Homes for Mentally Challenged Children

2078. SHRI ALOK SANJAR:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has set up/proposes to set up shelter homes for mentally challenged orphan children in the country;
- (b) if so, the details thereof, State/UT- wise;
- (c) the treatment provided to improve the health of such children in these shelter homes;
- (d) whether the Government proposes to set-up more shelter homes in near future;
- (e) if so, the details thereof; and
- (f) the steps taken by the Government in this regard?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI KRISHANPAL GURJAR)

(a) to (f) Relief for the disabled is primarily a State subject by virtue of entry 9 of the State list of the Constitution of India. There is no such proposal in the Ministry to set up shelter homes for mentally challenged orphan children in the country. The Ministry also does not compile information regarding shelters home for children with disabilities. However, under the Deendayal Disabled Rehabilitation Scheme (DDRS) the Ministry gives financial support to the Non-Governmental Organizations (NGOs) to run Special School (Residential and Non- residential) for children with disabilities including mentally challenged children. During the year 2015-16, financial support of the Ministry has been given to 290 special schools for mentally challenged children under the said scheme. Further, the States have been advised at the level of Hon'ble Minister of Social Justice and Empowerment vide letter dated 21.10.2014 to frame suitable scheme exclusively to takes care of homeless mentally challenged persons.
